

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III (SPECIAL BENCH)

ITEM No. 318
96/ND/2015

IN THE MATTER OF:

M/s. ITC.

.... Petitioner/Applicant

Vs.

M/s. Logix Developers Pvt. Ltd. & Ors.

.... Respondent

Order under Section 397/378 of the Companies Act, 2013

Order delivered on 13.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Petitioner : Mr. L. K. Bhushan, Ms. Raashi Beri Advs.

For Respondent : Mr. Arpit Dwivedi, Adv.

ORDER

Pleadings are complete.

List the matter for arguments **on 22.07.2024.**

-Sd-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)